

## Annexure-3

Name of the Corporate Debtor: MANJEERA CONSTRUCTIONS LIMITED; Date of Commencement of CIRP: 18.07.2023; List of Creditors : 21.08.2023 (Version-2)

SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Catalyst Trusteeship Limited	27-07-2023	2,49,88,91,120.00	2,49,88,91,120.00	Secured Note (A)	2,49,88,91,120.00	2,49,88,91,120.00	NO	75.00%	NIL	NIL	NIL	NIL	Amount admitted may undergo change on receipt of any further relevant information.
2	Fedbank Financial Services Limited	01-08-2023	19,81,45,323.46	19,81,45,323.46	Secured Note (B)	19,81,45,323.46	19,81,45,323.46	NO	5.95%	NIL	NIL	NIL	NIL	Amount admitted may undergo change on receipt of any further relevant information.
3	State Bank Of India	31-07-2023	90,00,00,000.00	20,00,00,000.00	Secured Note (C)	20,00,00,000.00	20,00,00,000.00	NO	6.00%	NIL	NIL	70,00,00,000.00	NIL	Amount admitted may undergo change on receipt of any further relevant information.
4	LIC Housing Finance Limited	01-08-2023	43,46,43,207.74	43,46,43,207.74	Secured Note (D)	43,46,43,207.74	43,46,43,207.74	NO	13.05%	NIL	NIL	NIL	NIL	Amount admitted may undergo change on receipt of any further relevant information.
<b>Total</b>			<b>4,03,16,79,651.20</b>	<b>3,33,16,79,651.20</b>					<b>97.84%</b>	NIL	NIL	700000000	NIL	

Note: List of Creditors is subject to revision/ further verification on receipt of relevant further information/ records thereon.

The Security Interest for each of the Claimants is detailed below.

**Note (A): Catalyst Trusteeship Limited**

- (i) The corporate debtor has created security interest in the form of a pledge over its shareholding in Manjeera Retail Holding Private Limited.
- (ii) The corporate debtor has extended Corporate Debtor in favour of Vistra for guaranteeing the amounts payable in relation to the original facility by Manjeera Retail Holdings Private Limited.
- (iii) Personal Guarantee of Mr. Gajjala Yoganand in favour of Vistra for guaranteeing the amounts payable in relation to the original facility by Manjeera Retail Holdings Private Limited.

**Note (B): Fedbank Financial Services Limited**

- (i) The corporate debtor has created security interest in the form of a pledge over its shareholding in Manjeera Retail Holding Private Limited.
- (ii) The corporate debtor has extended Corporate Debtor in favour of Vistra for guaranteeing the amounts payable in relation to the original facility by Manjeera Retail Holdings Private Limited.
- (iii) Personal Guarantee of Mr. Gajjala Yoganand in favour of Vistra for guaranteeing the amounts payable in relation to the original facility by Manjeera Retail Holdings Private Limited.

**Note (C): State Bank Of India**

- (i) Equitable Mortgage of the residential plot and building under construction thereon (admeasuring 14.331 .Sq.Mts or 17,139.73 Sq Yds) in the project named New York by Manjeera situated in Sy Nos. 39/3, 39/2, 40 & 43, Allasandra Village, Yelahanka Hobli, Yelahanka Taluk, Bengaluru Dist.
- (ii) Hypothecation of movable assets / stocks / WIP of the project and charge on cash flows / receivables from the project.
- (iii) Mortgage of the project land and present and future built up area in project financed by the Bank.
- (iv) Right to step in or sell the stock at discounted price at specified events (in base of default & overdue for maximum 60 days.)
- (v) Personal Guarantee of Mr.Gajjala Yoganandh (Chairman)

**Note (D): LIC Housing Finance Limited (First and Second Charge of the following)**

- (i) All that piece and parcel of undeveloped land of an extent of 4.96 acres or 24,006 sq. yards out of 7.00 acres in in sy.No 399,399/1 at atmakur Village, Mangalagiri Mandal, Guntur District, State of Andhra Pradesh, abetting the National Highway No. 5. (The Residential Apartments falling to the share of developer :- total units: 314 with Area 4,72,878 Sft, out of which 87 units with 1,23,112 sq. ft and undivided share in land to the extent of 3,068 sq. yards have been offered as Security)
- (ii) **Details of Additional Security in the name of Manjeera Constructions Limited:**  
All that Office Space No. 4A in Third Floor having super built up area of 7725 Sq. Feet along with Six Car parking spaces in Cellar/Stilt. In the commercial complex known as "ADITYA TRADE CENTRE (F & G BLOCKS)" of aditya enclave along with 225 Sq. Yards undivided share of land out of 10,300 Sq.Yards of part-B of second phase land in Ward 7, Block-1 forming part of survey Nos. 11,13 to 16, 235, 243, 247 & 66 (UDAFA) situated at Ameerpet, Hyderabad
- (iii) **Details of Additional Security in the name of Manjeera Estates Private Limited:**  
All that portions of OPEN EXHIBITION AREA in GROUND Floor having super built-up area of 2134 Sq. feet alongwith Two Car Parking Space in the Commercial Complex known as "ADITYA TRADE CENTRE (F & G' Blocks)" of Aditya Enclave alongwith 60 Sq. yds undivided share of land out of 10,300 Sq.yds of Part-B of Second Phase land in Ward 7, Block 1 forming part of Survey Nos. 11, 13 to 16, 235, 236, 243, 247 & 66 (UDAFA) situated at Ameerpet, Hyderabad.  
All that balance portion of SPACE No. 7 in MEZANINE Floor having super built-up area of 3720 Sq. feet alongwith Three Car Parking Spaces in the Commercial Complex known as "ADITYA TRADE CENTRE (F & G' Blocks)" of Aditya Enclave along with 100 Sq. yds undivided share of land out of 10,300 Sq. yds of Part-B Second Phase land in ward 7, Block 1 forming part of Survey Nos. 11, 13 to 16, 235, 236, 243, 247 & 66 (UDAFA) situated at Ameerpet, Hyderabad  
All that portions of SHOP SPACE No. 8 in MEZANINE Floor having super built-up area of 616 Sq. feet alongwith One Car Parking Space in the Commercial Complex known as "ADITYA TRADE CENTRE (F & G' Blocks)" of Aditya Enclave along with 20 Sq. yds undivided share of land out of 10,300 Sq. yds of Part-B of Second Phase land in ward 7, Block 1 forming art of Survey Nos. 11, 13 to 16, 235, 236, 243, 247 & 66 (UDAFA) situated at Ameerpet, Hyderabad
- (iv) **Details of Additional Security in the name of Mr. Gajjala Yoganand**  
All that undivided share of land admeasuring about 16 Sq. yards out of 10,300 Sq. Yards of Part "B" of Second Phase land along with the SHOP No. 4 in Mezzanine Floor admeasuring a super built-up area of 526 Sq. feet along with One Car parking space in the Cellar Floor of "ADITYA TRADE CENTRE (G & F BLOCKS)" situated at Ameerpet, Hyderabad  
All that undivided share of land admeasuring about 22 Sq. yards out of 10,300 Sq. Yards of Part "B" of Second Phase land along with the SHOP No. 5 in Mezzanine Floor admeasuring a super built-up area of 672 Sq. feet along with One Car parking space in the Cellar Floor of "ADITYA TRADE CENTRE (F & G BLOCKS)" situated at Ameerpet, Hyderabad  
All that undivided share of land admeasuring about 16 Sq. yards out of 10,300 Sq. Yards of Part "B" of Second Phase land along with the SHOP No. 6 in Mezzanine Floor admeasuring a super built-up area of 526 Sq. feet along with One Car parking space in the Cellar Floor of "ADITYA TRADE CENTM (F & G BLOCKS)" situated at Ameerpet, Hyderabad
- (v) **Personal Guarantee of Mr.Gajjala Yoganandh**  
Personal Guarantee of Mrs.Gajjala Padmaja

Hyderabad: 08-08-2023